

**(2024) 11 NCDRC CK 0071**

**National Consumer Disputes Redressal Commission**

**Case No:** Revision Petition Nos.400, 401 Of 2017

United India Insurance Co.  
Ltd.Vs Pradeep Kumar Goel  
(Dead) Through Lrs & Anr

APPELLANT

Vs

RESPONDENT

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**Date of Decision:** Nov. 22, 2024

**Acts Referred:**

- Consumer Protection Act, 1986 - Section 12, 21, 21(b)

**Hon'ble Judges:** Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.), Member

**Bench:** Division Bench

**Advocate:** Rajesh K Gupta, Shefali Jain, Aseem Mehrotra

**Final Decision:** Disposed Of

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**Judgement**